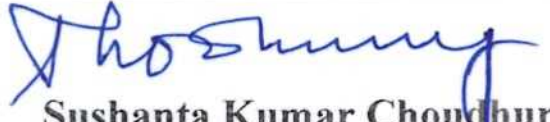


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S GRAND AUTO UDYOG PRIVATE LIMITED
OPERATING IN SALE, MAINTENANCE AND REPAIR OF MOTORCYCLES AND
RELATED PARTS AND ACCESSORIES
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s Grand Auto Udyog Private Limited CIN: U50402OR2011PTC013389 PAN: AAECG1970A
2.	Address of the registered office	Link Road, PO- Arunodaya Market, Cuttack, Odisha - 753012
3.	URL of website	There is no website of Corporate Debtor (CD).
4.	Details of place where majority of fixed assets are located	There is no Plant & Machinery, Land & Building and any other fixed assets of the Corporate Debtor.
5.	Installed capacity of main products/ services	Not available
6.	Quantity and value of main products/ services sold in last financial year	As per last available Audited Financial Statement of FY 2020-21 there was revenue of Rs. 8,43,47,298/-
7.	Number of employees/ workmen	There are no employees as on the insolvency commencement date.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Information can be sought through communication to the following email : E-mail: ip.gaupl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Information can be sought through communication to the following email : E-mail: ip.gaupl@gmail.com
10.	Last date for receipt of expression of interest	03.06.2024
11.	Date of issue of provisional list of prospective resolution applicants	07.06.2024
12.	Last date for submission of objections to provisional list	12.06.2024
13.	Date of issue of final list of prospective resolution applicants	17.06.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	20.06.2024
15.	Last date for submissions of resolution plans	20.07.2024
16.	Process email id to submit EOI	ip.gaupl@gmail.com

Sushanta Kumar Choudhury
Insolvency Professional
IBBI/IPA-003/IP-N00292/2020-2021/13238


Sushanta Kumar Choudhury
Resolution Professional

Grand Auto Udyog Private Limited- Under CIRP
IBBI Reg. No.: IBBI/IPA-003/00292/2020-2021/13238
AFA: AA3/13238/02/171024/300968 valid upto 17.10.2024 Date: 21.03.2024
Place: Kolkata **Date: 05.05.2024**